84.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

. '
CA. No.155/252/HDB/2018
Abraham & Stevens IT Services Pvt. Ltd.
Abraham & Stevens IT Services Pvt. Ltd.
Registrar of Companies, Hyderabad
Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DruptanoRA	PCS	CSPHANINORA @ CIMAIL. GA	Manin Ja
		7929446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

<u>ORDER</u>

Heard Mr.D.V.K.Phanindra, PCS for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 23.03.2018.

Member (Tech)

Member (Judl)